

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P 4764/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Roha Infotech Ltd

Section: 441 of the Companies Act, 2013

ORDER

Counsel, Yahya Batatawala i/b CS Yogesh Choudhary appeared for the Petitioner through VC. It has been pointed out that the report of RoC has not yet been filed. **The registry is directed** to issue notice to the RoC intimating the next date of hearing and file a track consignment report at least two days before the next date of hearing. In addition to the Court Notice, the Petitioner is also directed to issue notice to the RoC intimating the next date of hearing by all possible means (i.e. Speed Post, Email, etc.) and file an affidavit of service enclosing therewith the notice along with proof of service of notice at least two days before the next date of hearing. Further, RoC is directed to file its report by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **19.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)